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Title: Regarding construction of check dams across river Cauvery.

□ SHRI R.K. BHARATHI MOHAN (MAYILADUTHURAI): Hon'ble Deputy Speaker Sir. Thank you for this opportunity. The government of Karnataka has started the international bidding process for construction of two check dams to store 48 TMC of water across river Cauvery at a place called Megedatu. It has allocated an amount of Rs.25 Crore during the financial year 2015-16. These dams are planned to be constructed at the catchment areas of river Cauvery. Hon. Makkal Muthalvar Dr. Puratchithalaivi Amma time and again has stressed that the action of government of Karnataka is against the verdict of Cauvery River Water tribunal. Hon. Amma has also written several letters urging upon the Union Government to prevent construction activity across river Cauvery. In this regard an unanimous resolution was also passed in the State Assembly of Tamil Nadu. But the government of Karnataka is very adamant in going ahead with construction of two dams across river Cauvery. If these dams are built the livelihood of 2 Crore farmers belonging to irrigation areas of river Cauvery will be affected. Moreover 5 Crore people will be affected due to scarce supply of drinking water. I therefore urge upon the Union government to immediately come forward to prevent construction of check dams across river Cauvery so as to protect the water resources meant for Tamil Nadu. Thank you.